

**Central Administrative Tribunal
Principal Bench, New Delhi**



C.P. No. 110/2021
O.A. No. 4439/2018
M.A. No. 1122/2021
M.A. No. 1140/2021

This the 9th day of July, 2021

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Ms. Aradhana Johri, Member (A)**

Bajrang Lal, Aged about 68 years
S/o Late Shri Ganesh Lal
R/o C-49, Khazan Basti
Nangal Raya, New Delhi-110046.

.. Petitioner

(By Advocate : Mr. Kuldeep Rana)

VERSUS

1. Mr. Vijay Dev
Chief Secretary, GNCT of Delhi
Delhi Secretariat, I.P. Estate
New Delhi.
2. Mr. Vikram Dev Dutt
Jt. Secretary (UT)
Ministry of Home Affairs
North Block, New Delhi-110001.
3. Dr. Sunil Austin
M.S. Lok Nayak Hospital
Jawaharlal Nehru Marg
Darya Ganj, Delhi-110002.
4. Mr. Vikram Dev Dutt
Health & Family Dep.
GNCT of Delhi
Delhi Secretariat, New Delhi.

.. Respondents

(By Advocate : Mr. Amit Yadav)

O R D E R (ORAL)



Justice L. Narasimha Reddy, Chairman:

The applicant filed OA No. 4439/2018 claiming the relief of stepping up of his pay. The representation submitted by him was pending. The OA was disposed of, directing the respondents to pass orders on the representation of the applicant. This Contempt case is filed alleging that the respondents did not implement the order passed in the OA.

2. Today, Mr. Amit Yadav, learned counsel for the respondents, submits that a detailed order dated 06.07.2021 was passed on the representation of the applicant. With that, the orders passed in the OA stands complied with.

3. We, therefore, close the contempt case. If the applicant feels aggrieved by the order dated 06.07.2021, it shall be open to him to pursue the remedies, in accordance with law.

Pending MAs also stand disposed of.

(Aradhana Johri)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

/jyoti/ankit/